

## Prime Minister Narendra Modi : Release of a separatist leader by Jammu and Kashmir Government (09-03-2015)

Respected Speaker Madam, I join the voices of anger that are being raised in the house. This house on the issues of terrorism and separatist activities was never divided on party lines earlier, nor it stands divided today nor will it ever be divided in the future. The house is totally entitled to unanimously express its anger, the way it has done today. I wanted to assure this house and the country that after the formation of the government all these activities are not taking place with government patronage nor does the government have any prior information about them.

And hence I would like to request the esteemed members of the house to save their political remarks for the right time. Bhartiya Janta Party is the party in power, hence you are totally entitled to criticize us, and that is your right. But let us be cautioned that we may not present ourselves as fragmented to the world on issues of national unity. Such a message should not be conveyed either in Kashmir or in India or the world. I want to assure this house and the nation that this government does not endorse any such moves. We do not compromise on issues of national unity and integrity. We can take steps within the limits of the Constitution and we will do so in future too.

Coming to the second issue..... Why is Modiji silent? I have expressed my views in detail on this issue in the other house. There is no reason to remain silent. We are among those who have seen the sacrifice of the likes of Shyama Prasad Mukherjee on such issues. So please do not try and teach us patriotism. I want to tell you that we have sought clarification on certain issues and like the honorable Home Minister said, once he receives clarification, he will make a statement in the parliament.

And so I reiterate, this is not the anger of any specific party, this is the nation's anger. This anger is not limited to any one side but belongs to the entire house. We express our anger against all the separatist forces, all those who support such forces and those who misuse the laws. In the days to come, we will take all possible steps to save the unity and integrity of the nation, for which this house is committed.